

BEFORE THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE SMT. JUSTICE P.V. ASHA  
&  
THE HONOURABLE MRS. JUSTICE SHIRCY V  
TUESDAY, THE 28TH OF APRIL 2020/8TH VAISAKHA 1942

**W.P.(c) TMP No. 150/2020**

**Petitioner**

Adv. Dean Kuriakose , Aged 37 years,

S/o A.M. Kuriakose, Ananickel (H), Paingottur. P.O,

Kulappuram, Kothamangalam Taluk,

Ernakulam District, Pin:-686671

By Advs. Sri Renjith B.Marar  
Smt.Lakshmi N.Kaimal  
Sri.U.Jayakrishnan  
Smt. Surabhi Santosh

**Respondents**

1. Union of India  
Represented by Secretary  
Ministry of External Affairs  
South Block, New Delhi – 110 001.
2. Ministry of Civil Aviation  
Represented by Secretary  
Rajiv Gandhi Bhawan, Block B,  
New Safdarjung Airport Area, SatyaSadan,  
New Delhi – 110 003.

3. State of Kerala  
Represented by Chief Secretary  
Government Secretariat  
Thiruvananthapuram  
Kerala – 695 001.

ADV.SUVIN R. MENON, CGC  
ADV.PAUL ABRAHAM VAKKANAL,GP

THIS W.P.(C) HAVING COME UP FOR ADMISSION ON 28.04.2020, THE COURT ON  
THE SAME DAY PASSED THE FOLLOWING:

## **ORDER**

**Asha, J**

The main grievance projected by Sri.Renjith B.Marar, learned counsel for the petitioner is that medical equipments are not provided to the pregnant nurses from India working in Saudi Arabia. Sri.Suvin R.Menon, learned Central Government Counsel on instructions submitted that necessary steps would be taken through the Nodal Officer in the Embassy to contact the Nurses included in the list in Exts.P1 and P3 representations and take necessary action for alleviating this grievances during their stay abroad. We record this and post on 05.05.2020.

**P.V.ASHA, JUDGE**

**SHIRCY V., JUDGE**

rtr/

## APPENDIX

### PETITIONER'S EXHIBITS:-

**Exhibit P1:** True copy of the email dated 2.4.2020 received by the petitioner.

**Exhibit P2:-** True copy of the letter preferred by the petitioner dated 4.4.2020.

**Exhibit P3:** True copy of the letter dated 20.4.2020 preferred by the petitioner to the Minister Ministry of External Affairs.

**Exhibit P4:-** True copy of the reply received from the Embassy dated nil.